

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN) (a) and (b) Efforts to strengthen and streamline the Public Distribution System are made on a continued basis by Central Government, State Governments and UT Administrations. Among other measures the Central Government have advised the State Governments/UT Administrations to include, on their own, additional items of mass consumption for distribution to consumers by using PDS outlets, to ensure coverage of the entire population living in all the areas provisions of Essential Commodities Act (E C Act) and similar other legislation to curb hoarding, blackmarketing etc. The number of fair price shops have increased from 3.02 lakhs in March, 1984 to 3.6 lakhs in March, 1990.

Guidelines for Admission to Post Graduate Diploma in Industrial Engineering

1011 SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) the basic guidelines for obtaining admission to Post Graduate Diploma in Industrial Engineering (PGDIE) and Post Graduate Diploma in Industrial Engineering Research (PGDIER),

(b) whether the Director of NITIE is empowered to relax such guidelines

(c) whether the Government have taken any steps to initiate an enquiry into the alleged irregularities by the Director of NITIE and

(d) if so, the outcome thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE) (a) The minimum

qualifications for admission are as under:

1 *Post Graduate Diploma in Industrial Engineering (PGDIE)*

(i) *General Candidates*

Graduates in Engineering and Technology of any Indian University or equivalent institution. Candidates must qualify through Graduate Aptitude Test in Engineering (GATE)

(ii) *Industry Sponsored Candidate*

First class degree in Engineering/Technology and a minimum of 2 years work experience

2 *Post Graduate Diploma in Industrial Engineering Research (PGDIER)*

(i) *Sponsored Candidate*

(a) *From 1984 to 1986*

A first class degree or high second class in any branch of Engineering or Technology or equivalent qualification like Graduateship Examination of Indian Institution of Industrial Engineering, etc and four years of relevant working experience in organisations of repute

(b) *From 1987 onwards*

A first class degree in any branch of Engi-

neering or Technology or equivalent qualification like Graduateship Examination of Indian Institution of Industrial Engineering etc and four years relevant working experience in organisations of repute.

Admissions are on the basis of test, interview and aptitude for research

(ii) **Internal Candidates**

Relaxation upto 5% Marks in the minimum requirement of 60% having the qualification of degree in Engineering/Technology

(b) No But, Academic Council and Board of Governors are empowered to relax minimum qualifications

(c) and (d) On the basis of the information furnished by the Institute, it is observed that no irregularity has been committed in the matter of admission of candidates to the said courses. It is, therefore, not considered necessary to institute any inquiry into the matter

Textile Modernisation Fund

1012 SHRI KASHIRAM RANA Will the Minister of TEXTILES be pleased to state

(a) Whether the Government have proposed Rs 750 crore textile modernisation fund scheme to help the sick mills,

(b) if so, the steps Government propose to take to revive the sick textile mills,

(c) whether the Government have decided to discontinue this scheme; and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) A Textile Modernisation fund with a corpus of Rs. 750 crores was set up w.e.f 1.8.1986 for 5 years to meet the modernisation requirements of the textile mills.

(b) Government has set up a Nodal Agency to evolve and implement packages for the revival of closed/sick textile mills found to be viable. Government has also set up a Board for Industrial and Financial Reconstruction (BIFR) to determine and enforce the preventive, ameliorative and remedial measures for the revival of sick industrial units

(c) and (d) While IDBI does not propose to formally increase the corpus at this stage, the financial institutions would continue to sanction modernisation assistance under TMFS to textile units as part of their normal operations

Reduction of Rice Quota of West Bengal

1013 SHRIMATI GEETA MUKHERJEE
SHRI MULLAPPALLY RAMACHANDRAN

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

(a) whether it is a fact that the rice quota to West Bengal was cut down by the Centre from the month of December, 1990; and

(b) if so, the details and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) and (b) Rice allotment for West Bengal was increased